

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Guruswamy Ramamurthy

MAIN PETITION NUMBER : CP(IB)/243/CHE/2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/417(CHE)2024

ORDER

Shri. Jerin Asher Sojan, Ld. Counsel for the Applicant/IRP.

This application has been filed seeking condonation of delay in filing the report where the RP has recommended for initiation of IRP against the Personal Guarantor.

The main petition is listed on 01.03.2024.

IRP is directed to serve copy of the report on the Petitioner and the Respondent.

List this application with the main petition on **01.03.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs